

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), TIS
HAZARI COURT/UNIFIED RECRUITMENT COMMITTEE, DELHI-110054**

NOTICE

**SUBJECT: SCHEDULE OF DRIVING/SKILL TEST AND INTERVIEW FOR
THE POST OF PROCESS SERVER.**

All the candidates who have successfully qualified the MCQ Test (Tier-I) for the posts of Process Server, **Post Code 821/24 of DSSSB**, as announced by DSSSB vide Result Notice No. 1587 dated 27.01.2026, are hereby notified of the **SCHEDULE OF DRIVING/SKILL TEST followed by INTERVIEW (of successfully qualified candidates in Driving/Skill Test)**, for the posts of Process Server, as outlined below:

**SCHEDULE OF DRIVING/SKILL TEST AND INTERVIEW FOR THE POSTS
OF PROCESS SERVER**

DATE & TIME	12.07.2026 (SUNDAY) (Reporting time is 9 AM)
VENUE	Rouse Avenue Court Complex, Deen Dayal Upadhyay Marg, Delhi-110002. Entry from Gate No. 6. (Nearest Delhi Metro Station is I.T.O.)

Candidates are advised to regularly check the official website of Delhi District Courts at www.delhidistrictcourts.nic.in for further updates and relevant instructions. Candidates are hereby directed to download their admit card from the website of Delhi District Court i.e. www.delhidistrictcourts.nic.in/recruitment, through a link to be populated therein between **10.06.2026 (10:00 AM) to 20.06.2026 (6 PM)** by entering the personal details.

All the candidates are hereby directed to bring their original driving license with them on the scheduled day, along with one self-attested photocopy of the driving license. Candidates are further directed to e-mail a scanned copy of their driving license on the e-mail of this office i.e. rectbrct.ddc@ddc.nic.in within five days of publication of this notice. Candidates who fail to supply a scanned copy of their driving license through e-mail within five working days of publication of this Notice, shall not be allowed to undergo the driving/skill test/interview.

The candidates must ensure to send copies of their DL which they were holding as on the last date of publication of notice inviting applications for the post of Process Servers, and that all the driving licenses shall be got duly verified through Police authorities, and in case any DL is found forged appropriate action shall follow in addition to the cancellation of the candidature of the candidate submitting forged/ invalid DL.

All the candidates are required to strictly follow the instructions provided with the Admit Card, without fail.

If any of the candidate faces difficulty in downloading or obtaining the admit card through the link, he/she must promptly send their request for Admit Card to the E-mail ID "**rectbrct.ddc@ddc.nic.in**", between the period **21.06.2026 to 25.06.2026 only**. Requests made through any other mode shall not be considered.

CHAIRPERSON
UNIFIED RECRUITMENT COMMITTEE
DELHI DISTRICT COURTS

No 41755-790/Rectt. Cell/Process Server (D.R.)/2026 Dated, Delhi the **23 MAY 2026**

Copy forwarded for information and necessary action to:-

1. The Office of Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
3. The Ld. Principal District & Sessions Judge, Central, West, East, North-East, Shahdara, New Delhi, South-West, North, North-West, South, South-East, District Court, Delhi/New Delhi.
4. The Ld. Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
5. Reader to Sh. Rajesh Kumar Goel, Ld. District Judge, Commercial Court-02, Central, Tis Hazari Courts, Delhi/Officer In-charge, Recruitment Cell.
6. The Chairperson, DSSSB, with the request to direct the official concerned to upload the said Notice on the official website of DSSSB.
7. The Personal Office of the undersigned.
8. R&I Branch of all districts, to affix copy of this circular on the Notice Board of their concerned Court Complex.
9. The Dealing Official, Website Committee, Delhi with the direction to immediately upload the circular on the website of District Courts, Delhi.

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CHAIRPERSON
UNIFIED RECRUITMENT COMMITTEE
DELHI DISTRICT COURTS